## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 75/397-398/NCLT/AHM/2016 (New) C.P. No. 38/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Mr. Satyaketu Vitthaldas Patel

V/s.

Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DHIZREM R. DAVE PUS

RESPONDENTS

2

## ORDER

Learned PCS Mr. Dhiren Dave present for petitioner. None present for Respondents.

It appears that OJ appeal is still pending before Hon'ble High Court of Gujarat and there is stay order.

List the matter on 04.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.